

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
REGIONAL BENCH AT HYDERABAD**

Division Bench - Court No. – I

Sl. No	Application No. OR Appeal No.	Appellant	Respondent	Impugned Order No.
1	E/30143/2016	Spectra Foods & Beverages Ltd.,	GUNTUR	Order-in-Appeal No. GUN-EXCUS-000-APP-137-15-16 dated 27.11.2015
2	E/30409/2016	Hetero Labs Ltd.,	HYDERABAD-I	Order-in-Original No. HYD-EXCUS-001-COM-079-15-16 dated 29.02.2016
3	ST/30224/2016	JPS Constructions	HYDERABAD-IV	Order-in-Appeal No. HYD-EXCUS-004-APP-0230-15-16-ST dated 21.01.2016
4	ST/30966/2016	Abhiram Constructions	HYDERABAD-IV	Order-in-Original No. HYD-EXCUS-004-COM-006-16-17 dated 23.06.2016
5	E/30826/2017	Andhra Ferro Alloys Ltd.,	Visakhapatnam-I	Order-in-Appeal No. VIZ-EXCUS-001-APP-125-16-17 dated 14.03.2017
6	E/31222/2017	Sri Priyanka Agro Enterprises Private Ltd.,	Guntur - G S T	Order-in-Appeal No. VIZ-EXCUS-003-APP-042-17-18 dated 28.08.2017
7	E/31223/2017	Sri Priyanka Agro Enterprises Private Ltd.,	Guntur - G S T	Order-in-Appeal No. VIZ-EXCUS-003-APP-043-17-18 dated 28.08.2017
8	E/30155/2018	Spectra Foods And Beverages Ltd.,	Guntur - G S T	Order-in-Appeal No. GUN-EXCUS-000-APP-106-17-18 dated 20.11.2017
9	ST/30019/2018	Modalavalasa Janaki Rao	Visakhapatnam - G S T	Order-in-Appeal No. VIZ-EXCUS-001-APP-148-17-18 dated 16.11.2017
10	ST/30111/2018	M K Builders And Developers	Visakhapatnam - G S T	Order-in-Original No. VSP-EXCUS-001-COM-013-17-18 dated 26.10.2017
11	ST/30256/2018	Vijay Nirman Company Pvt Ltd.,	Visakhapatnam - G S T	Order-in-Appeal No. VIZ-EXCUS-001-APP-173-17-18 dated 21.12.2017
12	ST/30693/2018	Jardine Henderson Ltd.,	Hyderabad – G S T	Order-in-Appeal No. HYD-SVTAX-HYC-APP-21/17-18 dated 04.10.2017
13	ST/30742/2018	The Park Hotel	Visakhapatnam - G S T	Order-in-Appeal No. VIZ-EXCUS-001-APP-268-17-18 dated 01.03.2018
14	ST/30925/2018	A P I I C Ltd.,	Visakhapatnam - G S T	Order-in-Appeal No. VSP-EXCUS-001-COM-03-17-18 dated 13.03.2018

15	ST/31030/2018	Madhucon Granites Limited	Guntur - G S T	Order-in-Appeal No. GUN-EXCUS-000-APP-066-17-18 dated 31.05.2018
16	ST/31040/2018	Nikhitha Hospital	Visakhapatnam - G S T	Order-in-Appeal No. VIZ-EXCUS-001-APP-132-18-19 dated 09.05.2018
17	ST/31041/2018	Lions District 324 C 1 Cancer Treatment And Research Centre	Visakhapatnam - G S T	Order-in-Appeal No. VIZ-EXCUS-001-APP-022-18-19 dated 27.04.2018
18	ST/31106/2018	Panasonic Carbon India Company Ltd.,	Guntur - G S T	Order-in-Appeal No. GUN-EXCUS-000-APP-76-18-19 dated 25.06.2018
19	ST/31107/2018	Panasonic Carbon India Company Ltd.,	Guntur - G S T	Order-in-Appeal No. GUN-EXCUS-000-APP-77-18-19 dated 25.06.2018
20	ST/31163/2018	Nandamuri Satya Lakshmi	Visakhapatnam - G S T	Order-in-Appeal No. VIZ-EXCUS-002-APP-013-18-19 dated 24.04.2018
21	ST/31231/2018	J V R Relators Pvt Ltd.,	Medchal - G S T	Order-in-Original No. HYD-EXCUS-004-COM-079-15-16 dated 05.02.2016
22	ST/30090/2019	Vishala Transport	Visakhapatnam - G S T	Order-in-Appeal No. VIZ-EXCUS-001-APP-146-18-19 dated 27.09.2018
23	ST/30104/2019	Greater Visakhapatnam Municipal Corporation	Visakhapatnam - G S T	Order-in-Appeal No. VIZ-EXCUS-001-APP-123-124-17-18 dated 12.10.2017
24	ST/30105/2019	Greater Visakhapatnam Municipal Corporation	Visakhapatnam - G S T	Order-in-Appeal No. VIZ-EXCUS-001-APP-295-17-18 dated 21.03.2018
25	ST/30149/2019	L K Hospitals Pvt Ltd.,	Medchal - G S T	Order-in-Appeal No. HYD-EXCUS-MD-AP2-0105-18-19-ST dated 29.10.2018
26	ST/30552/2019	Potluri Builders	Visakhapatnam - G S T	Order-in-Appeal No. VSP-EXCUS-001-COM-APP-288-2018-19 dated 13.03.2019

Appearance:
For the Appellant
None

For the Respondent

Departmental Representatives:

Shri L.V. Rao, Ms. N. Sailaja Kumari, Shri C. Mallikarjun Reddy, Shri B. Guna Ranjan

Coram: Hon'ble Mr. P.V. SUBBA RAO), MEMBER (TECHNICAL)
Hon'ble Mr. P. DINESHA, MEMBER (JUDICIAL)

FINAL ORDER No. A/31138-31163/2020

Date of Hearing:06.11.2020
Date of Decision:06.11.2020

[ORDER PER: BENCH]

1. Learned Departmental Representative has submitted that in these cases the assessee applied under Sabka Vishwas (Legacy Dispute Resolution) Scheme, 2019 and discharge certificates have been issued. Accordingly, these appeals are dismissed as deemed to have been withdrawn as per Section 127(6) of the Finance (No.2) Act, 2019.

(Order dictated & pronounced in open court)

(P. VENKATA SUBBA RAO)
MEMBER (TECHNICAL)

(P. DINESHA)
MEMBER (JUDICIAL)